

(c) if so, the details thereof;

(d) whether the Government have extended facilities for establishing this Park;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) No agreement between Singapore and India for establishing Industrial Parks has been signed. However, an agreement relating to the establishment of an Information Technology Park was signed between a consortia of Singapore companies, the Tatas group and the Karnataka State Industrial Development Corporation on January 28, 1994 at Bangalore in the presence of the visiting Prime Minister of Singapore.

(b) to (f). It is given to understand that Tamil Nadu Government is in dialogue with the Singapore Economic Development Board on the report of the consultants appointed by the State Govt. of India has informed the State Govt. that it would neither be desirable nor feasible for making policy changes specific to the park and also advised that state Govt. should focus on a well-developed infrastructure of international quality to attract foreign investment.

Ice-Cream in Reserved list

2996. SHRI J. CHOKKA RAO: Will the PRIME MINISTER be pleased to state:

(a) whether ice-cream is still reserved under the small scale industries sector;

(b) if so, whether many multinational companies and big industrial houses have been allowed to enter in the ice-cream market;

(c) if so, the reasons therefor; and

(d) whether the Government proposed to remove the ice-cream from the reserved list?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) No multinational company and/or big industrial house has been allowed to manufacture ice-cream after it was reserved for small scale. As marketing of ice-cream is not reserved for small scale, some foreign partnered joint ventures and some big industrial houses have taken up marketing of ice-cream.

(c) There has been no recent policy change in this behalf. Earlier also big companies could take up marketing of ice-cream.

(d) No, Sir.

Fertilizer Projects

2997. SHRI G. DEVARAYA NAIK: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Government have set up an inter-ministerial working group to study the financial requirements for